

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203 - **CP(IB)/160(AHM)2023**

With

ITEM No.204 - **IA/771(AHM)2023**

ITEM No.205 - **IA/1437(AHM)2023**

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khedut Agro Engineering

.....Applicant

Vs.

RBL Bank Ltd.

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant / PG : Ms. M A Gogia, Adv. in IA 771/2023

For the RP : Mr. Atul Sharma, Adv. in IA 1437/2023

For the Respondent : Mr. Anip Gandhi, Adv. .a.w Mr. Raju Kothari-RBL

ORDER

CP(IB)/160(AHM)2023 & IA/771(AHM)2023

A leave note is circulated by the Ld. Counsel for the applicant.

List for further consideration on 11.06.2024.

IA/1437(AHM)2023

List for further consideration on 11.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)